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**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**
Hearing through video conferencing

T.A. 61/3725/2021



This the 29th day of April, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. DINESH SHARMA, MEMBER (A)

Naveen Kumar Bhagat, aged 25 years, S/o Sh. Karam Chand, R/o Village Nather Kothen, Tehsil and District Jammu.

.....Applicant

(Advocate: Mr. F.S. Bhat)

Versus

State of Jammu and Kashmir through Commissioner/ Secretary to Government Home Department, Civil Secretariat, Srinagar/Jammu and 84 others.

.....Respondents

(Advocate: Mr . Rajesh Thapa, Id. DAG)

ORDER
[ORAL]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

At the outset, learned counsel for the applicant submits that this petition may be dismissed as not pressed.

2. Accordingly, the petition is dismissed as not pressed.

(DINESH SHARMA)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

JNS